

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Company Appeal (AT) No. 36 of 2021

In the matter of:

Creative Security and Management Services Pvt. Ltd.Appellant

Vs.

Union of India & Ors.Respondents

Present:

Appellant: Mr. Krishnendu Dutta, Sr. Advocate with Mr. Dhruv Dewan, Ms. Harshita Choubey, Ms. Chandni Ghatak, Advocates.

**Respondents: Mr. Rakesh Tiwari, Advocate for R-1.
Mr. Ramji Srinivasan, Sr. Advocate with Mr. Raunak Dhillon, Ms. Isha Malik, Mr. Shivkrit Rai and Ms. Rajshree Chaudhury, Advocates for R-2 to R-4.**

Mr. Arun Kathpalia, Sr. Advocate with Mr. Gaurav Juneja, Mr. Anuj Sahay and Mr. Aayush Jain, Advocates for R-5.

ORDER
(Through Virtual Mode)

23.03.2021: Several Appeal(s) and Application(s) arising out of CP 3638/MB/2018 relating to IL&FS matters are pending consideration before this Appellate Tribunal. Let the instant Appeal be also listed along with Company Appeal (AT) No.346 of 2018 with notice to Respondents.

Notice on behalf of Respondent No.1 is waived and accepted by Mr. Rakesh Tiwari, Advocate. Notice on behalf of Respondent Nos.2 to 4 is waived and

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accepted by Shri Raunak Dhillon, Advocate. Notice on behalf of Respondent No.5 is waived and accepted by Mr. Gaurav Juneja, Advocate. No further Notice needs to be issued to Respondents.

The next date of hearing will be notified in due course.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**